NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **06.06.2025** (FRIDAY)
CHENNAI BENCH **(HYBRID MODE) 10:30 AM**

Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 258/2025 For Exemption IA No. 731/2025 For Urgent listing IA No. 732/2025 For Stay IA No. 733/2025	Mandava Prabhakar Rao, Suspended Director, NSL Nagpatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors.	Mr. VVSN Raju	Mr. Pulkit Deora Mr. Amir Bavani For Caveator
2.	Comp App (AT) (CH) (Ins) No. 259/2025 For Exemption IA No. 734/2025 For Stay IA No. 735/2025 For Urgent listing IA No. 736/2025	Mandava Prabhakara Rao, Erstwhile Director of the Corporate Debtor, NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd. & 2 Ors.	Mr. VVSN Raju	Mr. Pulkit Deora Mr. Amir Bavani For Caveator
3.	Comp App (AT) (CH) (Ins) No. 260/2025 For Exemption IA No. 738/2025 For Stay IA No. 739/2025 For Urgent listing IA No. 740/2025	Mandava Prabhakara Rao, Suspended Director of the Corporate Debtor Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd. & 5 Ors.	Mr. VVSN Raju	Mr. Pulkit Deora Mr. Amir Bavani For Caveator

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No. 54/2025	C K Sreenathan & 13 Ors. Vs	Mr. A Murali	
	(With defects)	BgSE Properties & Securities Ltd. & 5 Ors		

5.	Comp App (AT) (CH) No. 19/2025 For Delay in refiling IA No. 257/2025 To implead IA No. 258/2025 (With defects)	Late H. Anantha Krishna Rao & 6 Ors. Vs Dust Control and Ventiliation Pvt Ltd & 4 Ors.	Mr. Perikal K Arjun	
6.	Comp App (AT) (CH) No. 59/2025 For Exemption IA No. 636/2025 (With defects)	Shrikant Gopilal Rathi & 2 Ors. Vs Mukund Ghanshyamdasji Maheshwari (DAGA) & 4 Ors	Mr. CV Shailandhran	
7.	Comp App (AT) (CH) (Ins) No. 60/2025 Delay in refiling IA No. 210/2025 To dispense with IA No. 211/2025 (With defects)	Assistant Commissioner (ST) Vs Ramela Rangasamy Liquidator of the Corporate Debtor, Tvl. Florind Shoes Pvt. Ltd. & Anr.	Mr. B Vijay	
8.	Comp App (AT) (CH) (Ins) No. 98/2025 Delay in refiling IA No. 331/2025 (With defects)	Government. of Tamil Nadu, Commercial Taxes & Registration Dept. Rep by Deputy Commissioner (ST)-IV Vs S Rajendran, RP of Empee Distilleries Ltd. & Anr	Mr. B Vijay	
9.	Comp App (AT) (CH) (Ins) No. 227/2025 For Stay IA No. 647/2025 For Additional Docs IA No. 648/2025 (With defects)	K Computers Vs Pesaladinne Madhusudhan Reddy, IRP & Anr.	Mr. Y Suryanarayana	
10.	Comp App (AT) (CH) (Ins) No. 214/2025 For Stay IA No. 589/2025 (With defects)	A B Jagadeesan Vs A Arumugam RP of Hamsini Foundations Pvt Ltd & 2 Ors	Mr.S Sathiyanarayanan	
11.	IA No. 718/2025 (To Recall) in Comp App (AT) (CH) (Ins) No. 136/2025 For Condone Delay IA No. 363/2025 (With defects)	RR Techno Mechanicals Pvt. Ltd. & Anr. Vs MOC Dies and Moulds Pvt. Ltd.	Mr. R Padmanabhan, PCS	
12.	Comp App (AT) (CH) No. 25/2025 For Stay IA No. 415/2025 (With defects)	Noah Exim And Realtors Ltd. & Anr. Vs Jeny Susan Joseph	Mr. Vijay V Paul	
13.	Comp App (AT) (CH) (Ins) No. 145/2025 To dispense with IA No. 391/2025 (With defects)	Precious Energy Holdings Vs State Bank of India & 18 Ors.	Mr. Vishnu Mohan	

14.	Comp App (AT) (CH) (Ins) No. 161/2025 (With defects)	Mata Energy Ltd. Consortium of Varma Steels Pvt. Ltd & AVP Varma Vs CA B Nagabhushan RP/Chairman of Monitoring Committee of Mata Energy Ltd. & 2 Ors.	Ms. Mummaneni Vazra Laxmi	
15.	Comp App (AT) (CH) (Ins) No. 162/2025 Delay in refiling IA No. 445/2025 For Condone Delay IA No. 446/2025 For Exemption IA No. 447/2025 (With defects)	Goms E Vs Govindarajula Venkata Narasimha Rao, Liquidator of Call Express Constructions (India) Pvt. Ltd. & 5 Ors.	Mr. Praveen D	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt. Ltd. Vs Kiran Gubba, Director, Gubba Cold Storage Pvt. Ltd. & Anr.	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2
17.	IA No. 43/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt. Ltd. Vs Ebenezar Inbaraj Erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors.	Mr. B Dhanaraj	Mr. Surya Teja SS Nalla -R1 Ms. J Parimalan-R2 & R3
18.	IA No. 49/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs D Ebenezar Inbaraj Erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors	Mr. B Dhanaraj	Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
19.	IA No. 580/2025	The Chief Manager,	Mr. ML Ganesh	Mr. Sriram
	(For Urgent listing)	Canara Bank		Venkatavaradan R1
	in	Vs		
	Comp App (AT) (CH)	Kantipudi Venkata		
	(Ins) No. 165/2023	Raju, Erstwhile IRP of		
	For Stay	SVK Shipping Services		
	IA No. 539/2023	Pvt Ltd & Anr.		
	-			

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 & 1164/2023 For Additional docs. IA No. 1015/2024	Paradeep Port Trust Vs Vedanta Limited & Anr.	Ms. K Jayasudha	Ms. Deepika Thakur R1 Mr. Pranava Charan R2
21.	Comp App (AT) (CH) (Ins) No. 147/2024 For Exemption IA No. 396/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & Anr.	Mr. Sandeep Bajaj	Mr. Pranava Charan- R1
22.	Comp App (AT) (CH) (Ins) No. 28/2024 For Exemption IA No. 92/2024 For Stay IA No. 93/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Ltd. Vs State Bank of India & Anr	Mr. Sandeep Bajaj	Mr. Pranav Charan- R1 Mr. P Ravi Charan-R2
23.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt. Ltd. Vs Enforcement Directorate Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH	Mr. Pawan Jhabakh	Mr. Mayur Mundra R2
24.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024 For Direction IA No. 489/2025	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 7 Ors. WITH	Mr. A Ram Kumar	Mr. Mayur Mundra R2 Mr. Shabbeer Ahmed R8
25.	Comp App (AT) (CH) (Ins) No. 165/2024 For Direction IA No. 437/2024	SREI Multiple Assets Investments Trust Vision India Fund Vs Mamta Binani, Erstwhile RP of Corporate Debtor, Deccan Chronicle Holdings Ltd. & 4 Ors.	Mr. A Ram Kumar	Mr. Mayur Mundra R1
26.	Comp App (AT) (CH) (Ins) No. 348/2024 For Stay IA No. 953/2024	S Srinivasan, Personal Guarantor and Promoter, Sri Venkatram Spinners Pvt. Ltd. Vs Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt. Ltd. & 4 Ors	Mr. V Arvind Rajagopal	Mr. B Dhanaraj -R2

27.	Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025	Srisailan Krishnamurthy Suspended Director of Biomylz Pvt. Ltd. Vs Rahul Narayana Reddy & Anr.	Ms. R Moneshaa Ms. A Rithikha	Mr.S Vivekananda- R1
28.	Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024	Binjusaria Ispat Pvt. Ltd. Vs Maruti Venkata Subba Rao Poluri, RP of Abhirama Steels Pvt. Ltd.& Anr.	Mr. Amir Bavani	Mr. Rohan Aloor- R2
29.	Comp App (AT) (CH) (Ins) No. 407/2024 For Exemption IA No. 1110/2024 For Additional Docs IA No. 1109/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd. Vs Water Resources Department, The Executive Engineer & Anr.	Mr. Allwin Godwin	Mr. Atul Jha
30.	Comp App (AT) (CH) (Ins) No. 447/2024 For Stay IA No. 1224 & 1226/2024 To dispense with IA No. 1225/2024 To Vacate Stay IA No. 482/2025	S Arun, Suspended Director of Sargam Metals Pvt. Ltd. Vs Neeraj Agarwal, Proprietor of Ambal Agencies & Anr	Mr. Anirudh A Sriram	Ms. Sakshi Jain- R1 Mr. Varun Srinivasan R2
31.	Comp App AT) (CH) (Ins) No. 242/2025 For Stay IA No. 680/2025 For Urgent Listing IA No. 681/2025	State Bank of India & 2 Ors. VS S Palaniappan Erstwhile Liquidator of Nathella Sampath Jewelry Pvt. Ltd.	Mr. Edward James	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
32.	TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 11 Ors. WITH	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2
33.	TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 15 Ors.	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2

34.	TA (AT) No. 252/2021 (Comp App (AT) (Ins) No. 967/2020)	Omkara Assets Reconstruction Pvt. Ltd. Vs Sethi Engineers and Foundry Ltd.	Mr. Varun Srinivasan	Mr. Y Suryanarayana
35.	TA (AT) No. 280/2021 (Comp App (AT) No. 80/2020 For Additional docs. IA No. 1291/2020) For Direction IA No. 145/2025	Gurukripa Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangdharan & 11 Ors. WITH	Mr. F Raymond Albyness	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R7, R8 & R9
36.	TA (AT) No. 281/2021 (Comp App (AT) No. 81/2020) For Direction IA No. 207/2025	Aruna Unnikrishanan & Anr. Vs K Balagangadharan & 11 Ors.	Mr. Saiby Jose	Mr. Mohan Pulickkal R1 Mr. Rajesh Vallakkat R9, R10 & R11
37.	TA (AT) No. 286/2021 (Comp App (AT) No. 129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020)	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors	Ms. Parvathy Vijayan	Mr. Mohan Pulickkal R1 Mr. Rajesh Vallakkat R9, R10 & R11
38.	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas, Erstwhile Managing Director, India Tech Ltd. & 2 Ors. Vs Sasitharan Ramaswamy, Liquidator of India Techs Ltd.	Dr. KS Ravichandran, PCS Ms. Manjula Devi	Mr.R Imayavaramban
39.	Comp App (AT) (CH) (Ins) No. 13/2022 For Exemption IA No. 28/2022	Yogesh Sethi Vs Aambis Food Products Pvt. Ltd	Mr. Yogesh Kumar Jagia	Mr. AK Balaji
40.	Comp App (AT) (CH) No. 106/2022	PM Johny Vs KJ Paul & 3 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar Dr. KS Ravichandran R1- R3
41.	Comp App (AT) (CH) (Ins) No. 211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekaran & Anr. Vs Ashwani Kumar Gupta, Erstwhile RP of Infodrive Software Ltd. & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Himanshu Rathore R1 Mr. Avdhesh Bairwa R2
42.	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India, Perambalur Vs Jayasree M Liquidator of Vasan Construction Company Pvt. Ltd. & Anr.	Mr.R Umasuthan	Mr. B Dhanaraj-R1
		WITH		

43.	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank, Perambalur Vs Jayasree M Liquidator of Vasan Construction Company Pvt. Ltd & Anr	Mr.R Umasuthan	Mr. B Dhanaraj-R1
44.	Comp App (AT) (CH) (Ins) No. 223/2023 For Exemption IA No. 731/2023	Supreme Transport Organisation Pvt. Ltd. Vs Andhra Pradesh Airports Development Corporation Ltd.	Mr. Shikhil Shiv Sur	Mr. CV Shailandhran

02.00 PM

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
46.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 553/2024	L Ramalakshmamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

- 1. Notice Board
- 2. Website: www.nclat.nic.in